COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 227 OF 2019 &
IA NO. 1161 OF 2019

Dated : 19th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Rajasthan Solarpark Development Company Limited ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s) : Mr. Bipin Gupta

Counsel for the Respondent(s) : Mr. Jafar Alam
Mr. Sahil Kaul for R-2 to R-4

ORDER

Heard on maintainability.

Order is reserved.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/vt